GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1550
ANSWERED ON:18.11.2010
ENCROACHMENT ON RAILWAY LAND
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether large stretches of railway land have been encroached upon in various parts of the country, zone-wise;
- (b) if so, the details of the stretches from which the encroachers have been removed during the last three years, zone-wise;
- (c) the details of the stretches which have been encroached upon during the last three years; and
- (d) the measures taken by the railways to protect the railway land from encroachers?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d): Indian Railways have approximately 10.65 lakh acre of land, out of which 2460 acres of land, which constitutes 0.23% of total land holding, is under encroachment. Railways are engaged in a continuous exercise to remove encroachments as per provisions of Public Premises (Eviction of Unauthorized Occupants) Act, 1971. Protection of Railway land/property from encroachments is a continuous exercise which is done by providing boundary walls, fencing, tree plantation, etc. at vulnerable locations on a programmed basis. In the last three years, the area of encroached Railway land has decreased. Zone-wise details of railway land under encroachments are given in statement attached.